

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Application No. 69 of 2017 (SZ)

Applicant(s)
V. Selva Kumar
Chennai.

Vs. **Respondent(s)**
The Chairman,
CMDA, Egmore,
Chennai and 3 others.

Legal Practitioners for Applicant(s)
Mrs. C. Sangamithirai

Legal practitioners for respondent(s)
M/s. Dua Associates R.Senthil Kumar,
Arjun Suresh, B.Kishore, Raghavendra
Ross Divakar, R.Sindhuja for R4

Note of the Registry	Orders of the Registrar
Order No. 2	<p style="text-align: center;">Date: 18.07.17</p> <p style="text-align: center;">Applicant counsel not present. No representation for R1 to R3. R1 to R3 MoA or vakalat not filed. R1 to R3 called absent. On request reply of R4 call on 01.08.2017.</p> <p style="text-align: right;">(Tmt. Meena Satheesh) Registrar</p>